

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) DIARY NO(S). 38064/2024

[Arising out of impugned final judgments and orders dated 13-05-2024 in WRIT-A No. 657/2024 and dated 26-07-2024 in CMRA No. 315/2024 passed by the High Court of Judicature at Allahabad]

UTTAR PRADESH PUBLIC SERVICE COMMISSION & ANR. Petitioner(s)

VERSUS

SHIVAM SINGH & ANR. Respondent(s)

(IA NO.242883/2024 - CONDONATION OF DELAY IN FILING, IA NO.242885/2024 - EXEMPTION FROM FILING O.T., IA NO.242887/2024 - CONDONATION OF DELAY IN REFILING/CURING THE DEFECTS, IA NO.277920/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES, IA NO.277921/2024 - EXEMPTION FROM FILING O.T. AND IA NO.265/2025 - APPROPRIATE ORDERS/DIRECTIONS)

Date : 03-01-2025 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE AUGUSTINE GEORGE MASIH

For Petitioner(s) Mr. Abhishek Kumar Singh, AOR
 Ms. Kritika Ranjan, Adv.
 Ms. Anamika Yadav, Adv.

For Respondent(s) Ms. Pragya Parijat Singh, AOR
 Mr. Gaurav Aggarwal, Sr. Adv.
 Ms. Pragya Parijat Singh, Adv.
 Mr. Lakshay Saini, Adv.
 Ms. Jayita Verma, Adv.
 Ms. Shriya Singh, Adv.

Ms. Preetika Dwivedi, AOR
Mr. Abhishek Mohanty, Adv.

UPON hearing the counsel the Court made the following
O R D E R

A copy of the affidavit filed by the High Court Administration is taken on record.

Time is sought on behalf of the first respondent.

List on 15th January, 2025.

**(ASHISH KONDLE)
COURT MASTER (SH)**

**(AVGV RAMU)
COURT MASTER (NSH)**